

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2213/2024

[Arising out of impugned final judgment and order dated 30-01-2024 in CRC No. 9/2019 passed by the Special Judge (PC Act), CBI, Rouse Avenue District Court]

POTLURI VARA PRASAD & ORS.

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ORS.

Respondent(s)

(IA No. 37879/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(Crl) No. 5072/2024 (II-C)

(IA No.86923/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86924/2024-EXEMPTION FROM FILING O.T. and IA No.86921/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS /ANNEXURES)

Diary No(s). 7063/2024 (II-C)

IA No. 49745/2024 - CONDONATION OF DELAY IN FILING, IA No. 49758/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 2766/2024 (II-C)

IA No. 48732/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 52677/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 10663/2024 (II-C)

(IA No.70399/2024-CONDONATION OF DELAY IN FILING and IA No.70401/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 35171/2024 (II-C)

IA No. 175512/2024 - CONDONATION OF DELAY IN FILING, IA No. 175511/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 29-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Vikram Chaudhri, Sr. Adv.  
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Mr. Vishal Gaurav, Adv.  
Mr. Shekhar Pathak, Adv.  
Mr. Abhishek Dev, Adv.  
Mr. Somesh Chandra Jha, AOR

Mr. Madhav Khurana, Adv.  
Mr. Vignaraj Pasayat, Adv.  
Ms. Anindita Mitra, AOR

Mr. Gurpreet Singh, Adv.  
Mr. C B Bansal, Adv.  
Mr. Akbar Siddique, AOR

Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Meeran Maqbool, Adv.

For Respondent(s) Mr. Suryaprakash V.Raju, A.S.G.  
Mr. Zoheb Hussain, Adv.  
Mr. Annam Venkatesh, Adv.  
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Ms. Akshita Choubey, Adv.  
Ms. Yashvi Sharma, Adv.  
Mr. Mrigank Shekhar Mehta, Adv.  
Mr. Kshitij Aggarwal, Adv.  
Ms. Bhawna Gandhi, Adv.

Mr. Maninder Singh, Sr. Adv.  
Mr. Rajesh Batra, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Ansh Singh Luthra, Adv.  
Ms. Sonia Kukreja, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As far as the prevailing position of law is concerned, this Court will have to consider the case on merits as the petitioner cannot go before the High Court.

List on 20<sup>th</sup> January, 2025.

(KAVITA PAHUJA)  
AR-cum-PS

(AVGV RAMU)  
COURT MASTER (NSH)